

BUSINESS ADVISORY COMMITTEE

TWENTIETH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 25th July, 1968.

2. The Committee have reconsidered their recommendations regarding items (6) and (7) of their Nineteenth Report which was referred back to the Committee by the House on the 24th July, 1968. The Committee after reconsideration of the matter reiterate their earlier recommendation that the Gold (Control) Bill might be referred to a Select or Joint Committee. It may, however, be left to the Government to decide whether the Bill should be referred to a Select Committee of the House or a Joint Committee of both the Houses.

3. The Committee also recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) The Andhra Pradesh and Mysore (Transfer of Territory) Bill, 1967.
<i>(Consideration and passing)</i> | 1 hour. |
| (2) The Banking Laws (Amendment) Bill, 1968, as reported by the Select Committee.
<i>(Consideration and passing)</i> | 5 hours. |
| (3) The Inter-State Water Disputes (Amendment) Bill, 1968.
<i>(Consideration and passing)</i> | 2 hours. |
| (4) The Companies (Amendment) Bill, 1968.
<i>(Consideration and passing)</i> | 4 hours. |
| (5) The Food Corporations (Amendment) Bill, 1967.
<i>(Consideration and passing)</i> | 2 hours. |
| (6) The Insurance (Amendment) Bill, 1968.
<i>(Reference to Select/Joint Committee)</i> | To be disposed of without any discussion. |
| (7) The Press and Registration of Books (Amendment) Bill, 1968, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour. |
| (8) The Oaths Bill, 1968, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour. |
| (9) The Deposit Insurance Corporation (Amendment) Bill, 1967.
<i>(Consideration and passing)</i> | 2 hours. |
| (10) The Central Silk Board (Amendment) Bill, 1968.
<i>(Consideration and passing)</i> | 1 hour. |
| (11) Motion by Shri S. S. Kothari for modification of Income-tax (Second Amendment) Rules, 1968. | $\frac{1}{2}$ hour. |

NEW DELHI;

July 25, 1968.

Sravana 3, 1890 (Saka).

N. SANJIVA REDDY,

Chairman,

Business Advisory Committee.